

[Print](#)**Defective Case Register from 2026-01-29 to 2026-01-29**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/3391/2026	RAKESH KUMAR SARANGI	2026-01-29	Rule -8 of Orissa High Court P.I.L Rule not complied with
2	D-CRLMC/2919/2026	LALITENDU MISHRA	2026-01-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
3	D-CRLMC/2906/2026	SURYAKANTA DWIBEDI	2026-01-29	1. CRLMC case number not correctly furnished in Reference certificate.
4	D-WP(C)/3273/2026	GYANA RANJAN SETHI	2026-01-29	1. Date of order under Annexure-12 does not tally with Index.2. Annexure-12 not in Book mark.
5	D-CRLMC/2922/2026	ASHWARIYA DASH	2026-01-29	1. Page nos. 13 14 15 39 and 40 not legible
6	D-CRLMP/3121/2026	JANAKI KANTA MAHAPATRA	2026-01-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
7	D-WP(C)/3629/2026	PRANAYA KISHORE HARICHANDAN	2026-01-29	Date copy of Reply vide annex-3 not tally with Index.Page 16 17 19 and 20 not neat.
8	D-CMP/2484/2026	SANDIPANI MISRA	2026-01-29	3-AUTHENTICATION FEE IS DEFICIENT.
9	D-RSA/1526/2026	LAXMINARAYAN PATEL	2026-01-29	1. Period of Delay 04 days.I.A for condonation of delay not filed
10	D-WP(C)/3178/2026	RAMDAS ACHARY	2026-01-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. P_ age 25 not neat.
11	D-BLAPL/2885/2026	AMLAN SHAKTI PAUL	2026-01-29	Original Free copy/Certified copy of Rejection order not filed
12	D-CRLREV/2939/2026	KARUNAKAR GAYA	2026-01-29	1. Oriya undertaking not furnished
13	D-CRLREV/2918/2026	ACHYUTANANDA PATTANAIK	2026-01-29	1. Authentication fee due on the Copy of Trial Court Judgement C.copy of Annex-1 not filed 2. C.copy of Annex-1 not filed
14	D-WP(C)/3517/2026	SANJIB MOHANTY	2026-01-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of copy of disengagement vide annex-6 not tally with Index.
15	D-ABLAPL/40012/2025	SANJIT MISHRA	2026-01-29	1. Ann.1 not correctly page marked in Index. 2. Ann.1 not marked.
16	D-CRLREV/2804/2026	MANOJ KUMAR MOHANTY (2)	2026-01-29	Page no-14 and15 not legible.

17	D-WP(C)/3673/2026	JANAKI KANTA MAHAPATRA	2026-01-29	1. Page No-18 Is Not Legible
18	D-CONTC/3219/2026	ADV	2026-01-29	PAGE NO.11 NOT LEGIBLE
19	D-CRLMC/2860/2026	ASHOK DAS	2026-01-29	1. Certified copy of annex-1 not filed
20	D-WP(C)/3645/2026	SUBASH CHANDRA ACHARYA	2026-01-29	1. Page no-7 to 9a not legible.
21	D-FAO/3738/2026	SHIBASHISH MISRA	2026-01-29	further SR after filling of c copy
22	D-ABLAPL/2915/2026	HARAPRASAD PANDA	2026-01-29	P.S number not mentioned in the cause title.
23	D-CRLMA/1417/2026	KISHOR CHANDRA DAS	2026-01-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Redacting the name of the victim/petitioner in Index, Synopsis, Date chart. ii) Page mark not properly as well as Index and book mark.
24	D-CRLREV/2644/2026	JNYANANANDA PANDA	2026-01-29	1. Order date not tally synopsis and para-1 in petition in connection with Annex-1.
25	D-ABLAPL/2926/2026	ABHISHEK DASH	2026-01-29	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
26	D-FAO/3750/2026	ALOK KUMAR DAS	2026-01-29	Code not indicated 2. good ground not furnished
27	D-CONTC/3072/2026	ADV.	2026-01-29	THIS CONTC. IS A PREMATURE ONE
28	D-RSA/3034/2026	TANMAY MISHRA	2026-01-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Index be corrected
29	D-ABLAPL/2935/2026	RAJESH KUMAR MAHAPATRA	2026-01-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
30	D-ABLAPL/2750/2026	AKSHAYA KUMAR SAHOO	2026-01-29	page no. 8 and 9 partially legible.
31	D-ABLAPL/2936/2026	ARUN KUMAR BEHERA	2026-01-29	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. Date not mentioned in the v.nama.
32	D-CRLMC/2863/2026	ASHOK DAS	2026-01-29	1. C.Copy/Free copy of F.I.R. to be filed
33	D-ABLAPL/2857/2026	BIBEKANANDA MAHAPATRA	2026-01-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. S.l. no.2 of affidavit not tally with C.T

34	D-BLAPL/2818/2026	KARUNAKAR NAYAK	2026-01-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name of the deponent wrongly furnished in Affidavit. 2. Put up for S.R there after
35	D-BLAPL/2802/2026	NIBEDITA MOHANTY	2026-01-29	1. Page no 9 not legible
36	D-CRLMC/2995/2026	MOHAMMED RIAZ	2026-01-29	1. C.Copy/ Free copy of order dated 08.01.2025 under Annexure-2 to be filed.
37	D-ABLAPL/2944/2026	PRASANT KUMAR BARIK	2026-01-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Serial no-2 in the affidavit not tally with cause title.
38	D-CRLMA/2751/2026	AKSHAYA KUMAR SAHOO	2026-01-29	.Subject Code incorrectly Mentioned
39	D-RPFAM/3689/2026	BHARAT JALLI	2026-01-29	1.Period of Delay 48 days
40	D-CMAPL/3655/2026	RASHMIKANTA MAHALIK	2026-01-29	Vakalatnama properly stamped, Executed and accepted - Filed without signed by petitioner no.1 and 3 to 6 in v. nama. 2. Put up for SR after filing of c. copy of impugned order and removal of defect.
41	D-WP(C)/3252/2026	RASHMI KANTA ACHARYA	2026-01-29	page no. 11 partially neat.
42	D-CMAPL/3561/2026	ADV.	2026-01-29	Provision of Law Not furnished. i) Synopsis and date chart not furnished. ii) Put up for SR after filing of c. copy of impugned order and removal of defect.
43	D-BLAPL/2675/2026	BICHITRA NARAYANA SATAPATHY	2026-01-29	Annexure-2 not written at page No. 11.
44	D-MATA/3489/2026	NIRANJAN SINGH (1)	2026-01-29	further SR after filling of c copy
45	D-WA/3793/2026	PAMI RATH, (SR.ADV.)	2026-01-29	being aggrieved not furnished
46	D-ABLAPL/2870/2026	BIDYALOK MOHAPATRA	2026-01-29	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.C.T. case not mentioned in synopsis.
47	D-BLAPL/2732/2026	SACHIDANANDA PADHEE	2026-01-29	Paragraphs wrongly mentioned in declaration of the affidavit..Subject Code incorrectly Mentioned
48	D-CONTC/3246/2026	ADV.	2026-01-29	Code NOT CORRECT
49	D-ABLAPL/2877/2026	SUSANTA KUMAR BARAL	2026-01-29	.Petition not correctly addressed to Honorable Court 1.Honble The C.J.not mentioned in petition.
50	D-CRLMC/2867/2026	ASHOK DAS	2026-01-29	1. Certified copy of annex-1 not filed.

51	D-WA/3099/2026	AISWARYA DASH,A.S.C	2026-01-29	Respondent no. 2 in appeal memo not party in wp(c).
52	D-CMP/3524/2026	MAHESWAR MOHANTY	2026-01-29	Address of O.P No-1 not mentioned in the Petition.
53	D-WP(C)/3354/2026	SADASIVA PATRA (1)	2026-01-29	Page Nos-12 13 Are Not Legible
54	D-WA/3076/2026	SAROJ KUMAR JEE,A.G.A	2026-01-29	Op no. 4 in wp(c) not made a party in appeal memo.
55	D-BLAPL/2762/2026	RASHMI RANJAN MISHRA	2026-01-29	14-NOT PROPERLY INDEXED. .mobile Phone Numbers Of All The Signing Advocates Not Indicated
56	D-BLAPL/2765/2026	RASHMI RANJAN MISHRA	2026-01-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. .mobile Phone Numbers Of All The Signing Advocates Not Indicated
57	D-CONTC/3390/2026	JYOTI PATNAIK	2026-01-29	1. Code Not correct 2.i) Date of order passed in Misc. case no.20/2023 not correct in para 3 of the petition.ii) For further S.R.
58	D-BLAPL/2766/2026	SK. ZAFARULLA	2026-01-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
59	D-BLAPL/2777/2026	SK. ZAFARULLA	2026-01-29	Page No. 9-10 partly legible.
60	D-BLAPL/2773/2026	SK. ZAFARULLA	2026-01-29	Page No.09 not legible.
61	D-WP(C)/3226/2026	SARAT KUMAR BEHERA	2026-01-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
62	D-EXP/3481/2026	SATYAJIT BEHERA	2026-01-29	C. copy of impugned order not filed. i) Reference certificate not furnished. ii) Put up for SR after filing of c. copy of impugned order
63	D-BLAPL/2774/2026	AKSHAYA KUMAR SAHOO	2026-01-29	Provision of Law not properly mentioned.
64	D-CMP/3788/2026	SAMEER KUMAR DAS	2026-01-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.O.P No-9 not made Party in the Trial Court
65	D-WP(C)/3632/2026	PRAVASH CHANDRA JENA	2026-01-29	Page no.155 not filed.
66	D-BLAPL/2830/2026	ASHOK KUMAR SARANGI	2026-01-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Name and Address of the victim along with relation name be redacted from para-5 of the petition.ii) Page nos. 7 and 8 not properly scanning.iii) P.S. case and C.T. case no. mentioned in synopsis and Date chart not tally with cause title.iv) For further S.R.

67	D-WP(C)/3040/2026	BHAGABAN BEHERA	2026-01-29	1-COURT FEE IS DEFICIENT. 1.C.fee of Rs.12/- to be paid in V.nama.2.Annex- nos. 4 5 and 6 not exhibited at page nos.21 26 and 47.3.Petitioner nos. 3(b) and (c) not executed in V.nama..
68	D-BLAPL/2831/2026	JYOTIRMAYA SAHOO	2026-01-29	i) Date of F.I.R. mentioned in 2nd para of page 3 not correct.ii) Page no. 10 not neat and legible.
69	D-CRLMC/2876/2026	RUDRA NARAYAN PARIJA	2026-01-29	.Subject Code incorrectly Mentioned
70	D-WP(C)/3393/2026	SRINIVAS MOHANTY	2026-01-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph are not mentioned in the affidavit and also I.A.
71	D-WP(C)/3055/2026	BHABANI PRASAD MOHANTY	2026-01-29	.Receipt Showing Serv.copy To ct not Filed.
72	D-WP(C)/3249/2026	SUBHRANSU BHUSAN MOHANTY	2026-01-29	Page no. 12 not available.
73	D-WP(C)/3704/2026	BRAHMANANDA TRIPATHY	2026-01-29	1-COURT FEE IS DEFICIENT. Rs.18.00 to be filed.
74	D-CRLMC/2856/2026	RANJAN KUMAR NAYAK	2026-01-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Petitioner nos. 1 9 10 11 14 and 15 not executed.
75	D-CRLMC/2855/2026	RANJAN KUMAR NAYAK	2026-01-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Petitioner nos. 1 and 2 not executed on V.nama
76	D-WP(C)/3261/2026	SATYAJIT MOHAPATRA (2)	2026-01-29	page nos. 12 and 18 partially legible
77	D-ABLAPL/2869/2026	BIKRAM SENAPATI	2026-01-29	1. Incomplete address of op. furnished in C.T.
78	D-ABLAPL/2890/2026	BIBHUTI BHUSAN MISHRA (2)	2026-01-29	1. In declaration under affidavit, no. of paragraphs not furnished in ABLAPL application and I.A 2. In Annexure-4, Appeal Memo of M.A year wrongly furnished.
79	D-WP(C)/3224/2026	DIPTI RANJAN MOHAPATRA	2026-01-29	1-COURT FEE IS DEFICIENT. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Rs. 6/- to be paid.page no. 13 17 and 23 not neat.
80	D-CMP/3761/2026	PRAMOD KUMAR TRIPATHY	2026-01-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Petition not correctly addressed to Honorable Court 2. Page No-20 not

				accompanied with the Petition.
81	D-CONTC/1224/2026	ADV	2026-01-29	AU fee Rs 2.25/- to be filed.
82	D-ABLAPL/2894/2026	ROSHAN KUMAR PANDA	2026-01-29	1. In Index, as mentioned in the Annexure-2 not mentioned in the averments.
83	D-ABLAPL/2843/2026	SUDHANSU PRASAD MAHAPATRA	2026-01-29	page 10 11 12 not legible
84	D-WP(C)/3142/2026	DILIP KUMAR SAHU	2026-01-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-2 not correctly mentioned in the affidavit.
85	D-CONTC/3292/2026	ADV.	2026-01-29	IN AFFIDAVIT THE PETITIONER NOT AUTHORIZE BY OTHER PETITIONERS
86	D-ABLAPL/2949/2026	PRIYA RANJAN SINGH	2026-01-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code incorrectly mentioned in Assessment slip.
87	D-TRPCRL/2637/2026	AMIYA KUMAR MOHANTY	2026-01-29	.Subject Code incorrectly Mentioned
88	D-WP(C)/3146/2026	BADRI NARAYAN MOHAPATRA	2026-01-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. Fathers name not tally with cause title , affidavit and also I.A.
89	D-CONTC/3173/2026	PRASANTA KUMAR TRIPATHY	2026-01-29	1. Name of the petitioner in cause title,Affidavit and V.nama not tally with under annex-1.
90	D-WP(C)/3139/2026	AMAR KUMAR MOHANTY	2026-01-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 18 not neat.
91	D-CRLMC/2720/2026	AKHAND	2026-01-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Date of order in ABLAPL under Annexure-2 does not tally with Index.2. As per impugned order under Annexure-2, C.T.Case No. not furnished in the cause title.3.Paragraph no. not correctly furnished in declaration in the I.A
92	D-CRLMC/2724/2026	RAJENDRA KUMAR SAHU	2026-01-29	1. C.Copy of F.I.R. to be filed.2.C.T.Case No. not mentioned in Synopsis and petition.
93	D-CRLA/2706/2026	MAHES DAS	2026-01-29	The name of trial court not mentioned in I.As.
94	D-ABLAPL/2955/2026	UMAKANTA BARIK	2026-01-29	1. Annexure-1 not page marked in Index.
95	D-ABLAPL/2687/2026	PRASANTA KUMAR JENA	2026-01-29	1. The date of Affidavit has not been furnished. 2. P.S. name is not correctly mentioned in Cause Title,Affidavit and V>Nama
96	D-BLAPL/2729/2026	RAJENDRA KUMAR SAHU	2026-01-29	Paragraphs incorrectly mentioned in declaration of the affidavit

97	D-CRLMC/2834/2026	BIPLABA P.B. BAHALI	2026-01-29	1. C.Copy/Free copy of F.I.R. to be filed. 2..Receipt Showing Serv.copy To Vigilance not Filed.
98	D-CRLMC/2793/2026	SUPRIYO RANJAN MAHAPATRA	2026-01-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date of notice under Annexure-3 does not tally with Index and para-7 of the petition.
99	D-BLAPL/2914/2026	RAJAT KUMAR PANDA	2026-01-29	1.As per record, Index not page marked.
100	D-ABLAPL/2948/2026	SARADA PRASAD DASH	2026-01-29	1. Paragraph no. not correctly furnished in the petition.
101	D-ABLAPL/2635/2026	RATNAKAR SAMANTASINGHAR	2026-01-29	I.Petition not correctly addressed to Honorable Court
102	D-BLAPL/2754/2026	AKSHAYA KUMAR SAHOO	2026-01-29	P.S.case No. incorrectly mentioned in para-1 of the petition.
103	D-WP(C)/3155/2026	HRUDANANDA MOHAPATRA	2026-01-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not mentioned in the affidavit
104	D-RVWPET/3755/2026	ADV.	2026-01-29	1.AU fee Rs 2.25/- to be paid. 2. Para no. not furnished in declaration
105	D-ABLAPL/2796/2026	AKSHAYA KUMAR SAHOO	2026-01-29	page nos. 8 11 12 and 15 are not neat and legible.
106	D-CRLMP/2908/2026	RESHMA BEHERA	2026-01-29	1. Name of the district not correctly furnished in cause title.
107	D-BLAPL/2788/2026	GOPAL KRUSHNA MOHANTY	2026-01-29	14-NOT PROPERLY INDEXED. Paragraphs incorrectly mentioned in declaration of the affidavit.
108	D-CRLMP/2808/2026	STHITIPRAGYAN SUNANDINI	2026-01-29	1. Page nos. 23 24 25 27 and 29 not legible.
109	D-WP(C)/3127/2026	AMIYA KUMAR MOHANTY	2026-01-29	Page 47 and 49 not neat
110	D-BLAPL/2854/2026	MRITUNJAY BANERJEE	2026-01-29	20-VERNACULAR CERTIFICATE NOT FURNISHED. i) P.S. case no. and date of F.I.R. not correct in para-2 of the petition ,Index and Book mark
111	D-WP(C)/3540/2026	ABINASH ROUTRAY	2026-01-29	Page nos.84 85 and 86 not neat and legible.
112	D-CRLA/2775/2026	BIJAYA KUMAR RAGADA	2026-01-29	Status of appellant not furnished 2. Annexure-1 not marked at page No.15
113	D-CRLMC/2864/2026	DIPTI RANJAN MOHAPATRA	2026-01-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title.
114	D-WP(C)/3026/2026		2026-01-29	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE

				OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
115	D-RVWPET/47533/2025	MANOJ KUMAR MOHANTY	2026-01-29	Day of delay left blank in prayer portion of I.A.
116	D-WP(C)/3134/2026	BHASKAR CHANDRA PANDA	2026-01-29	Page 29 30 and 35 not legible
117	D-BLAPL/2845/2026	RAJIB LOCHAN PATTNAIK	2026-01-29	i) Formal F.I.R. copy not in F. I. R. under annexure-1.
118	D-WP(C)/3027/2026	SUSANTA KUMAR TRIPATHY	2026-01-29	1. Annex-5 not exhibited in the body of the petition as per the Index. 2. Page no. 10 not neat and legible.
119	D-CONTC/3203/2026	SANJEEV UDGATA	2026-01-29	i) Paragraph no. not mentioned in Affidavit. ii) After page 59 one page does not page mark.
120	D-RVWPET/1212/2026	SUSANTA KUMAR LENKA	2026-01-29	i) Name of the father of the petitioner nos. 2 to 4 6 7 9 10 11 15 18 of RVWPET and I.A. ii) Para no. not mention in RVWPET as well as declaration. iii) Good ground certificate not furnished. iv) Name of the petitioner no. 3 8 19 in RVWPET does not tally with V. nama. v) Address of the Honble court not furnished in I.A.
121	D-BLAPL/2858/2026	SURYAKANTA DWIBEDI	2026-01-29	i) Annexure-2 repeated in petition. ii) Name of the petitioner not correctly mentioned in vakalatnama.
122	D-WP(C)/3030/2026	DR.PURUSOTTAM CHULI	2026-01-29	Copies of order dt. 27.5.25 in W.P. (C.) No. 14031/25 mentioned in the Index (Anx-5) not tally with para-19 body of the petition and under Annex-5.
123	D-ABLAPL/2681/2026	RAJIB LOCHAN PATTNAIK	2026-01-29	i) Page mark of Index not correct.
124	D-BLAPL/2776/2026	SAPAN KUMAR LENKA	2026-01-29	14-NOT PROPERLY INDEXED. Not properly paginated after page-8.
125	D-CONTC/3217/2026	ADV	2026-01-29	i) For further S.R. after filing of postal receipt. ii) Date of order mentioned in prayer of the petition not correct.

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 29-01-2026 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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